

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4810
ANSWERED ON:22.04.2015
OFFICE OF HAJ COMMITTEE
Patil Shri A.T. (Nana)

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the office of the Maharashtra Haj committee is running out of a rented accommodation;
- (b) if so, the reasons therefor;
- (c) whether the Government of Maharashtra/Maharashtra Haj committee has demanded land for construction of its own office;
- (d) if so, the action taken by the Union Government in this regard; and
- (e) the time by which a decision is likely to be taken by the Government in this matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS[GEN. (DR) V. K. SINGH (RETD)]

- (a) Yes.
- (b) Maharashtra State Haj Committee (SHC) does not have its own premises in Mumbai. It is the responsibility of State Government concerned to provide suitable office accommodation for the State Haj Committees of their State. If requested by SHC, Govt. of Maharashtra may consider allotting land for SHC.
- (c) No.
- (d) & (e) Not applicable.